



भारतीय दूरसंचार विनियामक प्राधिकरण  
TELECOM REGULATORY AUTHORITY OF INDIA  
भारत सरकार / Government of India



**OPEN HOUSE DISCUSSION**

Telecom Regulatory Authority of India (TRAI) shall hold an Open House Discussion on the following subject at the date, time and venue given below:

Subject	Date	Time	Venue
<b>Draft Regulation (Second Amendment) to the Telecommunication (Broadcasting and Cable) Services Standards of Quality of Service and Consumer Protection (Addressable Systems) Regulations 2017</b>	16 <sup>th</sup> September 2019	Registration: 2.00 PM  OHD: 2.30 PM	<b>Conference Hall, 3<sup>rd</sup> Floor, TRAI, Mahanagar Doorsanchar Bhawan, J.L. Nehru Marg (Old Minto Road), New Delhi</b>

Interested stakeholders / industry representatives are invited to participate in the Open House Discussion. The Stakeholders / Industry representatives willing to participate in the OHD may register themselves on TRAI website on the OHD notification page at URL [www.trai.gov.in/events](http://www.trai.gov.in/events). The Draft Regulation on the subject is available in the following URL:-  
[https://main.trai.gov.in/sites/default/files/Draft\\_Regulation\\_09082019.pdf](https://main.trai.gov.in/sites/default/files/Draft_Regulation_09082019.pdf).

For any clarification/information, Shri Arvind Kumar, Advisor (Broadcasting & Cable Services), TRAI may be contacted at Tel. No. +91-11-23220209, email: [arvind@traigov.in](mailto:arvind@traigov.in).

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